

DELHI LEGISLATIVE ASSEMBLY

**Bulletin Part – I**

(Brief summary of proceedings)

**Thursday 9th November, 2006/ 18 Kartika 1928 (Saka)**

No. 68

- 1     **2.04 PM**                     **Ch. Prem Singh, Hon'ble Speaker in Chair.**
- 2     **2.05 PM**             Dr. Harsh Vardhan sought to know the fate of his notice given for Breach of Privilege Motion on PAC Report and Adjournment Motion.  
Hon'ble Speaker stated that considering the importance of Question Hour the same may be raised after Question Hour .
- 3     **2.07 PM**             **Question Hours:** Starred questions No.165,171-173 were asked and replied. Replies to starred questions No.161-164,166-170,174-180 and un-starred questions No.436-475 were placed on the table.
- 4     **1.00 PM**             Dr. Harsh Vardhan again raised queries regarding his notices under rule 59 & 66. Hon'ble Speaker in reply to notice of Breach of Privilege Motion given by Dr. Harsh Vardhan stated that comments in the matter as per rule were asked from the Chief Minister.  
Hon'ble Speaker rejected his notice of Adjournment Motion under rule 61(5).
- 5     **3.05 PM**             Dr. Harsh Vardhan staged a walk out in protest along with Shri A Dayanand Chandila A.  
Hon'ble Speaker in reply to the queries made by the Deputy Speaker stated that it was utmost duty of all the Hon'ble Members of this August House to maintain the decorum and dignity. Hon'ble Speaker also advised that any matter regarding the Assembly Secretariat should not be raised in the House or in public.
- 6     **3.10 PM**             **Special Mention (Rule 280):** The following Members raised matters under Rule 280:-  
  1. Shri Veer Singh Dhingan
  2. Shri Surendra Kumar(Minister of Health intervened)
  3. Shri Ramesh Lamba
  4. Shri Tarvinder Singh Marwah
  5. Shri A Dayanand Chandila A
  6. Shri Jai Kishan(Chief Minister intervened)
  7. Shri Bheeshm Sharma
  8. Shri Vijay Singh Lochav
- 7     **3.33 PM**             Hon'ble Speaker read the message received from DCP (Central) regarding arrest & release of the following members of BJP on 9.11.2006 under D.P. Act 1965:-  
  1. Dr. Jagdish Mukhi
  2. Sh. Sahab Singh Chauhan
  3. Sh. Puran Chand Yogi
  4. Sh. O.P. Babber
  5. Sh. Moti Lal Sodhi

6. Sh. Mohan Singh Bisht
7. Sh. Karan Singh Tanwar
8. Sh. Ravinder Nath Bansal
9. Sh. Kulwant Singh Rana
10. Sh. Ramesh Bidhuri
11. Sh. Vijay Jolly
12. Sh. Mange Ram Garg
13. Sh. H.S. Balli
14. Shri Dharam Deo Solanki
15. Shri Jai Bhagwan Aggarwal
16. Shri Subhash Sachdeva
17. Shri Sushil Chaudhery
18. Dr. Harsh Vardhan
19. Shri A. Dayanand Chandila A

8 **3.35 PM**

**Motion (Under Rule 107):**

(1) Shri Ramvir Singh Bidhuri moved the following Motion:

“This House moves that house tax be waved off in all villages of Delhi, rural villages be not declared urbanized in future, permission of mixed land use be given on the main roads of villages and civic amenities be provided in the extended abadi of villages considering it a part of the village thereof”.

Shri Ramvir Singh Bidhuri initiated discussion-

9 **4.00 PM**

House adjourned for tea break

10 **1.35 PM**

House re-assembled.(Discussion on Motion Under Rule 107 continued)

The following members participated in the discussion:-

1. Shri Vijay Singh Lochav
2. Shri Surender Kumar
3. Shri Shadi Ram
4. Shri A. Dayanand Chandila A
5. Shri Brahm Pal
6. Shri Jile Singh Chowan
7. Shri Tarvinder Marwah
8. Shri Amrish Singh Gautam
9. Shri Shoib Iqbal

Shri Raj Kumar Chauhan, Minister of Development replied to the debate and requested Shri Ramvir Singh Bidhuri to withdraw his Motion which he declined.

The Motion was put to vote and negated by voice vote.

11 **5.55 PM**

(2)Shri Mukesh Sharma, Shri Tarvinder Singh Marwah, Naseeb Singh moved the following Motion:

“This House moves that considering future of the Capital before finalisation of Delhi Master Plan 2020-21, it is very essential to have discussion on the proposed Delhi Master Plan in the House. At the same time, it is realised that elected representatives be associated with the proposed Delhi Master Plan. Therefore, House requests Delhi

Development Authority and concerned authorities to send the proposed Delhi Master Plan to this House immediately for consideration”.

Shri Mukesh Sharma initiated discussion-

The following Members participated in the discussion:-

1. Shri Tarvinder Singh Marwah
2. Shri Naseeb Singh
3. Shri Ramvir Singh Bidhuri

Smt. Sheila Dikshit, Chief Minister replied to the debate.

Motion of Shri Mukesh Sharma was put to vote and passed by voice vote.

12 **6.25 PM**

House adjourned up to 2 .00 PM on 10<sup>th</sup> November 2006

**Delhi  
9<sup>th</sup>  
November,  
2006**

**Siddharath Rao  
Secretary**